GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO.322 TO BE ANSWERED ON 3RD FEBRUARY, 2023

CHEMICAL ADULTERATION

322. SHRI ANURAG SHARMA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has taken effective measures to curb the chemical adulteration and use of hazardous chemicals in fruits, edible oils, dairy products, ghee etc.;
- (b) if so, the details thereof;
- (c) whether the Government has adopted various foolproof systems to identify and stop such dangerous chemical adulteration in Fruits, Edible oils, Dairy products, Ghee etc.; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (d): Food Safety and Standards Authority of India (FSSAI) conducts Surveillance activities in food commodities. FSSAI has conducted PAN India surveillance activities in Milk and Milk products, Edible Oils etc. In addition to ensuring compliance with the quality & safety parameters prescribed in Food Safety and Standards Regulation, efforts were also made to ascertain the degree of adulteration and to identify hotspots (regions) predominant in food adulteration. Post PAN India Surveillance, State wise non-compliance data has been shared with concerned Food safety commissioners of the States/UT's for necessary action. Surveillance is done to identify adulteration in the food products.